NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

Representing Causel for 2 to 6 Counsel For Nothmen

7.Sh

2. R. VIDHYASHANKAR? R. ASHOKKUMAR

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed supplementary rejoinder; the copy of the same is given to the other side. Counsel for the Respondent is directed to file reply before next date of hearing. Put up on 21.02.2018 at 10.30 A.M.

> -501-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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